



2026:AHC:27965

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 15899 of 2024

Ram Dutt

.....Petitioner(s)

Versus

State Of Up And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manish Kumar Pandey, Shashi Prakash Giri
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Aditya Verma (AOR No.- A/A 1713/23), Advocate holding brief of Sri Manish Kumar Pandey, learned counsel for the writ petitioner seeks to withdraw the present writ petition.

2. Accordingly, the present writ petition is **dismissed** as withdrawn.

(Vikas Budhwar,J.)

February 6, 2026

Virendra